GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:7559 ANSWERED ON:22.05.2012 CONTRIBUTIONS TO UNESCO Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of CULTURE be pleased to state:

(a) whether the Government contributes funds to the United Nations Educational, Scientific and Cultural Organization (UNESCO);

(b) if so, the details thereof, Scheme-wise during each of the last three years;

(c) the details of the assistance provided by the UNESCO for conservation and protection of the World Heritage sites in the country during the said period; and

(d) the details of such sites, State-wise?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) & (b) Under the provisions of the UNESCO Conventions (stated below) and as decided by the General Assembly of the State Parties thereto, India contributes 1% to the Regular Budget of UNESCO. India also makes ad hoc contributions to specific programmes/funds of UNESCO from time to time.

Contribution made to UNESCO during each of the last three years is as under:

Name of the Convention 2009 2010 2011

1. The Protection of the World Rs.6,77,955/- Rs.6,77,955/- Rs.6,77,955/-Cultural and Natural Heritage (1972) (US \$ 14198) (US \$ 14198) (US \$ 14198)

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2. Safeguarding of the Intangible Rs.7,74,463/- Rs.7,74,463/- Rs.7,74,463/- Cultural Heritage (2003) (US $ 17435) (US $ 17435) (US $ 17435)
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3. Protection and Promotion of the Rs.8,02,010/- Rs.49,83,000/- Rs.8,02,010/- Diversity of Cultural Expressions (US 17435) (US 1.00 lakh) (US 17435) (2005).
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(c) & (d) The operational guidelines issued by UNESCO for implementation of Protection of the World Cultural and Natural Heritage Convention (1972) do not have any provision for assistance by UNESCO for conservation and protection of sites inscribed on list of World Heritage Sites.